

The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024-
Introduced

(Amendment of Section 2, etc.)

DR. SHRIKANT EKNATH SHINDE (KALYAN): Sir, I beg to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

माननीय अध्यक्ष : प्रश्न यह है :

?कि निःशुल्क और अनिवार्य बाल शिक्षा का अधिकार अधिनियम, 2009 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

DR. SHRIKANT EKNATH SHINDE: Sir, I introduce the Bill.

15.51½ hrs